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Bihar Gramdan (Amendment) Act, 1966

2 of 1967

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PREAMBLE

An Act to amend the Bihar Gramdan Act, 1965.

Be it enacted by the Legislature of the State of Bihar in the Seventeenth Year of the Republic of India, as follows:-

1. Published in the Bihar Gazette (Ex.-Ord.) dated 11.2.1967

1. Short title :-

This Act may be called the Bihar Gramdan (Amendment) Act, 1966.

2. Insertion of new Section 5-A:

Incorporated in the text of the Act.